

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE, EAST DISTRICT
KARKARDOOMA COURTS : DELHI

ORDER

In super-sessions of earlier order and in pursuance of the provisions of Sub-Section (1) & (2) of Section 19 of the Right to Information Act, 2005 (22 of 2005), I being Principal District & Sessions Judge, East District, Karkardooma Courts, Delhi hereby designate Sh. Arun Sukhija, ASJ - 03, East District, Karkardooma Courts as First Appellate Authority and Sh. Samar Vishal, PO MACT, East District, Karkardooma Courts as Link First Appellate Authority-cum-Transparency Officer for the Office of the Principal District & Sessions Judge (East District), Karkardooma Courts, Delhi.

Further, the correspondence with the Hon'ble High Court of Delhi will be done only through the undersigned.



(SANJAY GARG - I)
Principal District & Sessions Judge
East District, Karkardooma Courts, Delhi.

Dated: 20/03/2023

No. ~~2267-281~~ Pr. D&S(E)/KKD/Delhi

Copy forwarded for information and necessary action to-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. The Principal District & Sessions Judge(s), West, North East, South, South East, South West, North, North West, Shahdara, Rouse Avenue Districts Courts, New Delhi District Delhi/New Delhi.
4. The Secretary (AR), Administrative Reforms Dept., 7th Level, C-Wing, Delhi Secretariat, GNCT, New Delhi.
5. The Joint Secretary (Law), Central Information Commission, August Kranti Bhawan, New Delhi.
6. Officer Concerned.
7. All the Administrative Officer (Judl.)/in-charge Filing Section, Computer, Administration, General, Accounts, Vigilance, Judicial Branch and Care Taking Branch, Karkardooma Courts Delhi.
8. The Hony. Secretary, Shahdara Bar Association, Karkardooma Courts, Delhi.
9. All the PIOs of all District Courts Delhi/ New Delhi.
10. P.S. to L.d. Principal District & Sessions Judge, East Delhi, Delhi.
11. Reader to the Principal District & Sessions Judge (East), Karkardooma Courts, Delhi.
12. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.
13. For uploading on LAYERS.
14. Notice Board, East District, Karkardooma Courts, Delhi.
15. Concerned File.


Principal District & Sessions Judge : East District
Karkardooma Courts, Delhi.